

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP(IBC)/56/KOB/2022
SECTION	7 IBC
NAME OF PARTIES	KERALA FINANCIAL CORPORATION V/S SREE SANKARA COMMUNITY FOR AYURVEDA CONSCIOUSNESS LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	VINOD P V, REETHA D, ANCHALA C.
RESPONDENTS ADVOCATE/ PROFESSIONAL	C I ABRAHAM, GEORGE KARITHANAM VARGHESE, BINDU ABRAHAM.

Office
Notes

Video Conference

15 March 2023

O R D E R

CP(IBC)/56/KOB/2022

Learned counsel Mr. Vinod PV appears on behalf of the financial Creditor Kerala Financial Corporation. Learned counsel Mr.C.I.Abraham represents the Corporate Debtor, Sree Sankara Community for Ayurveda Consciousness Ltd. Matter heard. Reserved for orders.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**